WRITTEN ANSWERS TO QUESTIONS

Indo-West German Agreement

- *1437. SHRI C. CHITTYBABU: Will the Minister of LABOUR AND REHA-BILITATION be pleased to state:
- (a) whether it is a fact that India and West Germany signed an agreement on the 26th March, 1968 on Bonn's assistance for the setting up of Training and Research Institute at Calcutta;
- (b) If so, the form in which the assistance will be provided;
- (c) what will be the expenditure on the whole scheme; and
 - (d) the object of the institute?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR): (a) Yes.

- (b) The West German Government will provide assistance in the form of Advisers, Fellowships and equipment.
 - (c) About Rupees eighty-one lakhs.
- (d) The Institute will conduct research in trade training, prepare material for the performance of trade training, provide supplementary training to Central and State Officers concerned with Craftsmen training and extend advice to Indian Industry on all matters relating to industrial training.

Bharat Sewak Samaj

- *1438. SHRI JYOTIRMOY BASU: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether his attention has been drawn to the recent statement of Shri S. S. Singh, Joint Secretary Bharat Sewak Samaj stating that "till 1965-66 Government had not demanded the consolidated accounts"; and
- (b) if so, the reasons for violating the provisions of G. F. R.?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPA-DASWAMY): (a) :Yes, Sir.

(b) The issue that General Financial Rule 149 (3) required annual consolidated

statement of accounts of the grantee institutions, came to the fore in the context of the Thirty-Fourth report of the Public Accounts Committee (Third Lok Sabha), It was duly examined and accepted, with retrospective effect, both by the Government and Bharat Sewak Samaj.

रामक्रिक्षपुरम में सार्वजनिक टेलीकोंनों का लगाना

*1439. श्रीयक्षपाल सिंहः श्रीबलराज मधोकः

न्या संचार मंत्री यह बताने की कृपा करेंगे कि:

- (क) नया यह सच है कि रामकृष्णापुरम, नई दिल्ली के कुछ दुकानदारों ने सार्वजनिक टेलीफोन लगाने के लिये आवेदन-पत्र भेजे हैं;
- (स) यदि हां, तो कितने आवेदन-पत्र मिले हैं और किस-किस तारीस को मिले हैं; और
- (ग) उन पर कोई कार्यवाही न करने के क्या कारणे हैं ?

संसद-कार्य दिमाग तथा संचार दिमाग में राज्य मंत्री (श्री इ० कु० गुजराल): (क) जी, हां।

- (स) 37 इनमें से 17 आवेदन-पत्र मार्च 1967 तक मिले और 20 आवेदन-पत्र 1967-68 में प्राप्त हुए।
- (ग) टेब्बीफोन केन्द्र की ग्रक्षमता ग्रीर सिक्के डाले जाने बाले टेलीफोन बक्सों के उपलब्ध न होने के कारगा।

बर्ष 1908 में बेज में निर्मित किये जाने बाले नलकृप

*1440. भी भो । प्रश्रामा : क्या खाछ तथा कृष्यि मन्त्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1968-69 में देश में निर्घारित लक्ष्य के प्रमुसार कुल कितने नलकूपों का निर्माण करने का विचार है;